

MALPRACTICES BY FAMILY PLANNING WORKERS

948. SHRI S. C. SAMANTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are aware that some family planning workers are resorting to employing innocent men at Rs. 10 or so per day for operation purposes with the object of earning Rs. 40 per operation;

(b) if so, the steps taken or being taken to uproot this mal-practice; and

(c) the action, if any, taken against such workers ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :

(a) No case as made out in the question has come to our notice but in a big mass programme of sterilization in which nearly 3 million cases have been reported some very small number of instances of a wrong type have come to our notice such as operations on a few old or too young persons.

(b) Each such case is vigorously pursued with the help of the State Governments concerned so as to identify the defaulters and to proceed against them. Instructions have also been issued to observe greater care.

(c) Some cases on enquiry have been cleared as false complaints. Some others are being investigated further and the State Governments have been requested to expedite them.

CONFERENCE OF LAW MINISTERS

949. SHRI S. K. SAMBANDHAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that at the Conference of Law Ministers of States, he asked the Law Minister of Madras to resign his membership of the Legislature before speaking against Hindi; and

(b) if so, the authority on which he did so ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The

Deputy Prime Minister drew the attention of the Law Minister of Madras to the provisions of the Constitution regarding the language of the Union and asked him to consider if his oath of office would be consistent with his opposition to some of the imperative positions of the Constitution.

ENQUIRY BY S.P.E. AGAINST INCOME-TAX COMMISSIONER

950. SHRI CHARANJIT RAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that an enquiry against the present Income-tax Commissioner of Bihar and Orissa on the charges of corruption was started by the Special Police Establishment; and

(b) if so, the present stage of the enquiry ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) A preliminary enquiry was started by the S.P.E. on charges of misconduct.

(b) The case is still under investigation.

CAPITAL MARKET

951. SHRI CHARANJIT RAI : Will the Minister of FINANCE be pleased to state :

(a) whether the various measures adopted by him in his last Budget had succeeded in giving a boost to the capital market; and

(b) if not, what has been the fall in the index for share prices since the presentation of the budget ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Since the presentation of the Budget, Reserve Bank's All India Index of Variable Dividend Industrial Securities (base 1961-62) had declined by 4.5% i.e., from 79.8 on May 20, 1967 to 76.2 on October 28, 1967. The fall is not, however, attributable entirely to the Budget proposals but such factors as the West Asian situation, fear of recession in certain sectors of the industry, fear of nationalisation of banks etc.